GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1449

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)
VIOLATION OF CEASEFIRE

1449. SHRI S. MUNISWAMY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of frequent violations of ceasefire along the Line of Control; and
- (b) if so, the steps taken by the Government to reduce the said violations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a): Yes Sir.

(b): All the forward posts along the Line of Control (LoC) are adequately strengthened to withstand enemy fire. There is well established Standing Operating Procedure (SOP) to safeguard against enemy action along the LoC and to minimize casualties. While safeguarding all the forward posts, immediate and effective retaliation is undertaken by the security forces in cases of ceasefire violations. All such incidents of ceasefire violations are also taken up with Pakistan at the appropriate level through established mechanism and flag meetings.
